

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO.540/2000
M.A. NO.762/2000

New Delhi this the 7th day of April, 2000.

HON'BLE SHRI ASHOK AGARWAL, CHAIRMAN
HON'BLE SHRI V. K. MAJOTRA, MEMBER (A)

(2)

1. Smt. M.B.Sahoo W/O A.K.Sahoo,
R/O 140/8 Sector-I, Pushpa Vihar,
New Delhi.
2. K.K.Staija S/O R.D.Satija,
R/O D-93, Mansarovar Garden,
New Delhi.
3. Tarun Kumar S/O T.Madhav Rao,
R/O D-Pocket 776, Dilshad Garden,
New Delhi.
4. V.Ramaswamy S/O V.V.S.Sastry,
R/O 868, DA Flats, Gulabi Bagh,
New Delhi.
5. R.C.Kesarwani S/O T.S.N.Prasad,
R/O Qr. No.964, D.A. Flats, Gulabi Bagh,
New Delhi.
6. J.S.Bhatia S/O D.S.Bhatia,
R/O C-17 Sudershan Park,
New Delhi.
7. Dharam Pal S/O Hari Chand,
R/O 3719 Gali No.3, Dharampura,
Gandhi Nagar, New Delhi.
8. Radhey Shyam Samaria S/O S.R.Samariya,
R/O 16/399-E, Bapa Nagar, P.S.Road,
Karol Bagh, New Delhi.
9. Ms. Promila Madan d/o C.L.Madan,
R/O A-306, Sector 19, Noida.
10. Sabir Ali S/O Mohd. Saddiq,
R/O 2/3 Sadiq Nagar,
Meerut City.

... Applicants

(By Shri Deepak Verma, Advocate)

-Versus-

1. Govt. of N.C.T. of Delhi through
Secretary (Planning),
Planning Department,
Govt. of N.C.T. of Delhi,
1, Kirpa Narain Marg,
New Delhi-110054.
2. Secretary,
Department of Expenditure,
Ministry of Finance, Govt. of India,
North Block, New Delhi.

DR

3. Joint Secretary (UT),
Ministry of Home Affairs (MHA),
Govt. of India, North Block,
New Delhi.

... Respondents

(3)

O R D E R (ORAL)

Shri Justice Ashok Agarwal :

Representation of applicants dated 30.3.1998 (Annexure A-5) as also the legal notice dated 24.12.1999 of the applicants (Annexure A-6) are pending consideration of the Finance Department, i.e., with respondent No.2. No decision so far has been taken in this behalf. In the circumstances, we dispose of the O.A. by directing respondent No.2 to pass suitable ^{and} reasoned orders on the aforesaid representation and legal notice expeditiously and within a period of three months from the date of the service of this order. Applicants will be entitled to impugn the decision of respondent No.2 should the same be adverse to them.

V. K. Majotra

(V. K. Majotra)
Member (A)

Ashok Agarwal

(Ashok Agarwal)
Chairman

/as/